

Annexure – 8
Name of the corporate debtor: Merushikhar Realty LLP;
Date of commencement of CIRP: 30th May 2022;
List of creditors as on: 17th October 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--------------------------------|----------------------------|----------------|--|----------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim provisionally admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Omkhush Infrastructure Pvt Ltd | 21 st June 2022 | ₹ 2,69,18,356 | ₹ 2,69,11,780 | Operational Creditor | NIL | NO | NO | NIL | NIL | NIL | 6,576 | NIL | Claim from Operations creditors / Applicant u/s 9, admitted basis NCLT order dated 30th May 2022 – order number - CP (IB) No. 86/BB/2021 |

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